

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A No. 200/2019

New Delhi, this the 17th day of January, 2019

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

Rajeev Kumar Chadha,
D.S.P. (Retd.),
CBI, (Age 62 years)
S/o. Late Sh. Sita Ram Chadha,
R/o. B-3, Gulmohar Park,
Ground Floor,
Front Portion, New Delhi-110 049.Applicant

(By Advocate : Mr. S. L. Gupta)

Versus

1. Central Bureau of Investigation,
Plot No.5-B, New CBI Building, CGO Complex,
Lodhi Road, New Delhi through its Director,
2. Union of India through Secretary,
Department of Personnel and Training
Ministry of Personnel, Public Grievances and Pensions,
Govt. of India, North Block,
New Delhi.Respondents

(By Advocate : Mr. Hanu Bhaskar)

ORDER (ORAL)

Hon'ble Sh. V. Ajay Kumar, Member (J)

Heard the learned counsel for applicant.

2. The applicant filed the O.A seeking the following reliefs :-

“8.1 The respondents may be directed to take a final decision on the representation dated 24.03.2018 of the applicant on the basis DoPT OM dated 27.03.2001 and convey the same to the applicant within 4 weeks.

8.2 Any other order (s) as deemed for and proper to secure the ends of justice may be passed.

8.3 Any other order(s) as deemed fit and proper to secure the ends of justice may be passed.”

3. It is submitted that the applicant made Annexure A/1 colly. representation dated 24.03.2018 ventilating his grievances to the respondents. However, no orders have been passed on it till date.

4. In the circumstances, the O.A is disposed of without going into the merits of the case by directing the respondents to consider and decide Annexure A/1 colly. representation dated 24.03.2018 of the applicant and to pass appropriate reasoned and speaking order thereon, in accordance with law, within 90 days from the date of receipt of a certified copy of this order, if his claims were already not rejected. However, it is made clear that this order shall not be construed that the applicant is exempted from any of the provisions of law including limitation etc. No costs.

(Aradhana Johri)
Member (A)

(V. Ajay Kumar)
Member (J)

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